



**Office of the Deputy Collector & Sub Divisional
Magistrate, Nakhatrana- Kachchh, 370615**

Phone:- (O) 02835-222122

E.Mail :- sdm-nakht-kut@gujarat.gov.in

No.mag./ngt/affidavit/w.s.no.438/2024

Date. 05/11/2024

To,
Hon. Registrar Sir,
National Green Tribunal,
Western Zone Bench, Pune

Sub. :- Original Application No.54 Of 2022 WZ
I.A.No.220/2024 (WZ) in the matter of
Kuldipsinh Khimji Sodha.....Applicant
Versus
Union of India & Others.....Respondents

Ref. :- (1) Hon. N.G.T. Order Dated :- 12/09/2024,
(2) Your Notice Dated:- 02/04/2024,
(3) Hon. Collector- Kachchh letter No.gen-3/ Pa.Ra.Ch./
w.s.no.3726/10/2024, Dated:- 04/11/2024,
(Authorisation letter).

In the above subject and referenced Order and notice, It is request to state that an Affidavit has been filed and submitted on behalf of Collector-Kachchh by us is enclosed herewith as per the order of the Hon. National Green Tribunal. It is humble request to kindly consider this matter.

Thanking you.


(Suraj Suthar)

Sub Divisional Magistrate
Nakhatrana - Kachchh

Copy to :-

- 1) Hon. Collector Sir, Jilla Seva Sadan, Bhuj- Kachchh
 - 2) Regional Officer, G.P.C.B (Western Kachchh), Katira Complex-1, Bhuj, Kachchh
- / Request to submit Affidavit before Hon. N.G.T. in time.

BEFORE THE HONOURABLE NATIONAL GREEN TRIBUNAL

WESTERN ZONE BENCH, PUNE

ORIGINAL APPLICATION NO: 54 OF 2024

I.A NO: 220 OF 2024

IN THE MATTER OF

Kuldipsinh Khimji Sodha

..... Applicant

VERSUS

UNION OF INDIA & others

.....Respondents

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BEFORE THE HONOURABLE NATIONAL GREEN TRIBUNAL

WESTERN ZONE BENCH, PUNE

ORIGINAL APPLICATION NO: 54 OF 2024
I.A NO: 220 OF 2024

IN THE MATTER OF

Kuldipsinh Khimji Sodha

..... Applicant

VERSUS

UNION OF INDIA & others

..... Respondents

AFFIDAVIT IN COMPLIANCE OF ORDER DATED 12.09.2024
ON BEHALF OF THE RESPONDENT NO. 5

I, Suraj N. Suthar, Adult, serving as Sub-Divisional Magistrate & Deputy Collector-Nakhatrana and representative of District Collector & District Magistrate, Kutch do hereby solemnly affirm and state as under:

1. The petitioner has filed the Interlocutory Application no: 220 of 2024 in the present Original Application no: 54 of 2024 before this Hon'ble Court seeking directions to seal the Bore-wells and restrain the industry from extracting ground water. In this regard, the present affidavit is filed in compliance with the directions issued by this Hon'ble Court vide order dated 12.09.2024.
2. In this regard, it is most respectfully submitted before this Hon'ble Court that the respondent no. 8 is engaged in Electricity Power Generation of 150 MWH capacity. This Power Plant has obtained Environment Clearance from Ministry of Forest & Environment vide letter no: J/13012/6/2001.IA-II (T) dated 31.05.2005 and the same was amended vide letter no. J/13012/6/2000-1A.II (T) dated 20.01.2009 for use of ground water.
3. Central Ground Water Authority (herewith referred as CGWA) vide Public Notice dated: 14.11.2015, dated 29.04.2016, dated: 04/01/2017,




dated: 31/03/2017 and dated: 31/05/2017 has directed all the industrial units/infrastructure/mining projects whether new or existing or under expansion utilizing ground water to submit their online applications in compliance of the directions of the Honorable NGT which was extended up to 13/07/2017.

4. In the present, Interlocutory application; The District Collector & District Magistrate, Kutch had issued Notice to Additional Chief Engineer, Gujarat State Electricity Power Corporation Limited (herewith referred as GSECL), Kutch Lignite Thermal Power Station (herewith referred as KLTPS) vide letter dated: 25/07/2024 stating why not to initiate procedure for sealing illegal bore-wells and recover Environment Compensation which is attached as **Annexure-R-1**.
5. Unit has replied to above notice dated: 25/07/2024 that below mention measures were taken in this matter;
- 5.1 In compliance of the said Public notices 14.11.2015, dated 29.04.2016, dated: 04/01/2017, dated: 31/03/2017 and dated: 31/05/2017 issued by CGWA; Unit has applied to Central Ground Water Authority vide application no: 21-4/2628/GJ/IND/2017 dated: 11/07/2017 which was rejected by the Board regarding payment fee mode which is attached as **Annexure-R-2**.
- 5.2 In this regard, Unit has again re-applied to CGWA vide application no: 21-4/3255/GJ/IND/2017 dated: 05/12/2017 which was again rejected by the CGWA; as the application was not in accordance to the CGWA Guidelines, 2020 which is attached as **Annexure-R-3**.
- 5.3 Unit had placed order to CGWA accredited agency to prepare Impact Assessment Report and modelling study report based on which they have again reapplied to for online NOC vide application no: 21-4/11810/GJ/IND/2024 dated: 26/04/2024 with

[Handwritten signature]




which was again rejected on 26/07/2024 which is attached herewith as **Annexure-R-4**.

5.4 Unit has applied for revival of this application which was approved by the CGWA vide email dated: 07/08/2024 which is attached herewith as **Annexure-R-5**.

6. In light of above facts and circumstances, it is clear that the grievance ventilated by the petitioner in the present Interlocutory Application is redressed to a great extent. Any further Directions by the Court in this mater shall be abide.

Date: 04/11/2024

Place: Nakhatrana



Suraj N. Suthar
SDM & DC Nakhatrana
& representative of DC, Kutch

VERIFICATION

1. What is stated in paragraphs are statement of facts derived from the relevant record and files and are true to the best of my knowledge and I believe the same to be true.
2. All the documents enclosed with the affidavit in reply are the true copies of their originals.

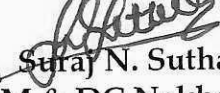
SOLEMNLY AFFIRMED AT NAKHATRANA ON 04 DAY OF NOVEMBER, 2024.

SOLEMNLY AFFIRMED BEFORE ME
BY SHRI. Suraj N. Suthar
OF Nakhatrana - Kutch
WHO HAS BEEN IDENTIFIED BY
SHRI. Harshad Veghela
WHOM I PERSONALLY KNOW


5/11/24
EXECUTIVE MAGISTRATE
Nakhatrana-Kutch

No. 234/2024

DEPONENT


Suraj N. Suthar
SDM & DC Nakhatrana
& representative of DC, Kutch



ANNEXURE-R-1

**Copy of Show Cause Notice dated:
25/07/2024**

Amit Arora I.A.S.
Collector & District Magistrate
Kachchh, Bhuj



Collector Office, Kachchh
Jilla Seva Sadan, College Road,
Bhuj-Kachchh, (Gujarat) 370001.
Ph. 02832 - 250020
Fax 02832 - 250430
Mo. 099784 06213
E-mail : collector-kut@gujarat.gov.in
website : www.collectorkutch.gujarat.gov.in

NOTICE

You are operating Thermal Power Plant in the name of M/s. Gujarat State Electricity Power Corporation Limited (GSECL); Kutch Lignite Thermal Power Station (KLTPS) at Survey no: 236P, 255P Village Panandhro, Taluka: Lakhpat, Dist: Kutch.

Ministry of Jal Shakti vide SO no: 3289 (E) dated: 24/09/2020 has issued notifies the guidelines to regulate and control groundwater extraction in the country under the sub-section (3) of Section 3 read with Section 5 of the Environment (Protection) Act, 1986 (29 of 1986), the Department of Water Resources, River Development & Ganga Rejuvenation and amendment notification vide SO no: 1509(E) dated: 29/03/2023.

As per the notification; All new/existing industries, industries seeking expansion, infrastructure projects and mining projects abstracting ground water, unless specifically exempted are required to seek No Objection Certificate from Central Ground Water Authority.

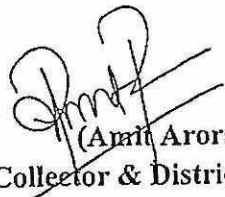
Kuldipsinh Khimji Sodha has filled Original application no: 54 of 2023 in the Honourable National Green Tribunal, Western Bench Pune; challenges the continuous Pollution caused by your unit in terms of Air and Water Pollution and thereby polluting the Kali River and Khanot Lake, nearby Residential area and water bodies. The Unit is extracting ground water using more than 35 Bore-wells without any permission from CGWA.

Petitioner has filed interlocutory application under this Original Application dated: 04/07/2024 and seeks directions to the CGWA and District Administration to seal the Bore-wells and restrain the industry from extracting ground water.

Prima fascia, it appears that you are extracting ground water without obtaining permission from the competent authority.

As per Clause 10(b), 13 & 15 of the notification enforcement measures like sealing of unauthorized ground water abstraction structures, disconnection of electricity, launching of prosecution against those violating the No Objection Certificate conditions and taking action for imposition of Environmental Compensation can be taken.

In the view of the above, you are called upon to show cause why not to initiate procedure for sealing illegal bore-wells and recover Environment Compensation. You are required to submit corrective measures within 10 days without failure.


(Amit Arora I.A.S.)
District Collector & District Magistrate, Kutch

No: GPCB/RO/Kutch-West/Legal/T-5(31)/475

Date: 25/07/2024

Issue to,
Additional Chief Engineer
M/s. Gujarat State Electricity Power Corporation Limited (GSECL);
Kutch Lignite Thermal Power Station (KLTPS), Survey no: 236P, 255P,
Village Panandhro, Taluka: Lakhpat, Dist: Kutch.

ANNEXURE-R-2

**Copy of Application to CGWA
dated: 11/07/2017**


214

User Id: - KLTPS

SLC

Password: KLTPS @ 123

OK


GUJARAT STATE ELECTRICITY CORPORATION LIMITED
 KACHCHH LIGNITE THERMAL POWER STATION
 PANANDHRO, PO: S.K. VARMANAGAR-370 601, TALUKA LAKHPAT, KACHCHH, GUJARAT (INDIA)
 Ph: +91 2839 262452/264423, Fax: +91 2839 262431/264434, Email: cekltps@gobmail.com
 Corporate Identity Number: U40100GJ1993SGC019988

GSECL/KLTPS/CEG/CIVIL/CGWB-AMD | 4849
BY RPAZ

Dated: - 11-07-2017

13 JUL 2017

To,
 The Regional Director,
 Central Ground Water Board,
 West Central Region,
 Swami Narayan College Building,
 Shah Alam Tolnaka
 Ahmedabad - 380022.

Subject: Submission of Printout of online Application for approval of drawing ground water for KLTPS, Panandhro

Sir,

KLTPS-GSECL is a Power generation unit of Government of Gujarat having 290 MW power generation capacity. As per C.G.W.A. directives, GSECL KLTPS has submitted online application for approval of drawing ground water for running existing plant along with relevant documents required.

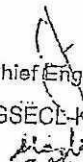

Please find enclosed printout application for approval of drawing ground water along with D.D. of Rs.1000/- as application fee.

This is for further needful action please.

Chief Engineer: [G]

GSECL-KLTPS

Encl: - A printout of online application with relevant statements and original D.D. worth Rs. 1000/- as application fee.


 (10/07/2017)

 GIC
 Pan 11/7/17
 SEC

Government of India
Central Ground Water Authority (CGWA)
Ministry of Water Resources, River Development and Ganga Rejuvenation
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

**Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)**

Application Number : 21-4/2628/GJ/IND/2017

1. General Information:

Water Quality: Saline/ Brackish

Application Type Category/ Type of Application: Power generation unit

(i) Name of Industry: KACHCHH LIGNITE THERMAL POWER STATION
GUJARAT STATE ELECTRICITY CORPORATION LIMITED

(ii) Location Details of the Industrial Unit- (Attach Site Plan and Certified Revenue Sketch) (\$)

Address Line 1 : P.O.S.K.VARMANAGAR-370601

Address Line 2 :

Address Line 3 :

State: GUJARAT

District: KACHCHH

Sub-District: LAKHPAT

Village/Town: Panandhro

Area Type : Non-Notified

Area Type Category : Safe

(iii) Communication Address

Address Line 1: CHIEF ENGINEER (G), GUJARAT STATE
ELECTRICITY CORPORATION LTD.,

Address Line 2: KACHCHH LIGNITE THERMAL POWER STATION,
PANANDHRO

Address Line 3: PO - S.K. VARMANAGAR

State: GUJARAT

District: KACHCHH

Sub-District: LAKHPAT

Pincode: 370601

Phone Number with Area Code: 91 2839 262452

Mobile Number: 91 9925208788

Fax Number: 91 2839 262431

E-Mail: ceklps.gsecl@gebmail.com

(iv) Salient Features of the Industrial Activity:

Electricity Generation

(v) Land Use Details of the Existing / Proposed Industrial Unit Premises Ownership of the Land : Enclose Documents of Ownership / Lease: (\$)

Land Use Details	Existing (sq meter)	Proposed (sq meter)	Grand Total (sq meter)
Green Belt Area	1870.00		1870.00
Open Land	2062116.00		2062116.00
Road/ Paved Area	63550.00		63550.00

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Government of India
 Central Ground Water Authority (CGWA)
 Ministry of Water Resources, River Development and Ganga Rejuvenation
 Applications for Issue of NOC to Abstract Ground Water (NOCAP)

Application for Permission to Abstract Ground Water for Industrial Use
 (Application For New NOC)

Application Number : 21-4/2628/GJ/IND/2017

10	Borewell / 2015	180.00 / 250	75.00	80.00	20 / 365	Submersible Pump	52.00	No	No / -
11	Borewell / 2015	180.00 / 250	75.00	80.00	20 / 365	Submersible Pump	52.00	No	No / -
12	Borewell / 2015	180.00 / 250	75.00	80.00	20 / 365	Submersible Pump	52.00	No	No / -
13	Borewell / 2015	180.00 / 250	75.00	80.00	20 / 365	Submersible Pump	52.00	No	No / -
14	Borewell / 2015	180.00 / 250	75.00	80.00	20 / 365	Submersible Pump	52.00	No	No / -
15	Borewell / 1990	180.00 / 250	75.00	40.00	20 / 365	Submersible Pump	25.00	No	No / -
16	Borewell / 1990	180.00 / 250	75.00	40.00	20 / 365	Submersible Pump	25.00	No	No / -
17	Borewell / 1990	180.00 / 250	75.00	40.00	20 / 365	Submersible Pump	25.00	No	No / -
18	Borewell / 1990	180.00 / 250	75.00	40.00	20 / 365	Submersible Pump	25.00	No	No / -
19	Borewell / 1990	180.00 / 250	75.00	40.00	20 / 365	Submersible Pump	25.00	No	No / -
20	Borewell / 1995	180.00 / 250	75.00	40.00	20 / 365	Submersible Pump	25.00	No	No / -
21	Borewell / 1995	180.00 / 250	75.00	40.00	20 / 365	Submersible Pump	25.00	No	No / -
22	Borewell / 1995	180.00 / 250	75.00	40.00	20 / 365	Submersible Pump	25.00	No	No / -
23	Borewell / 1995	180.00 / 250	75.00	40.00	20 / 365	Submersible Pump	25.00	No	No / -
24	Borewell / 1995	180.00 / 250	75.00	40.00	20 / 365	Submersible Pump	25.00	No	No / -
25	Borewell / 2015	180.00 / 250	75.00	40.00	20 / 365	Submersible Pump	25.00	No	No / -
26	Borewell / 2015	180.00 / 250	75.00	40.00	20 / 365	Submersible Pump	25.00	No	No / -

Application for Permission to Abstract Ground Water for Industrial Use (Application For New NOC) - 21-4/2628/GJ/IND/2017

Government of India
 Central Ground Water Authority (CGWA)
 Ministry of Water Resources, River Development and Ganga Rejuvenation
 Applications for Issue of NOC to Abstract Ground Water (NOCAP)

Application for Permission to Abstract Ground Water for Industrial Use
 (Application For New NOC)

Application Number : 21-4/2628/GJ/IND/2017

27	Borewell / 2015	180.00 / 250	75.00	40.00	20 / 365	Submersible Pump	25.00	No	No / -
28	Borewell / 2015	180.00 / 250	75.00	40.00	20 / 365	Submersible Pump	25.00	No	No / -
29	Borewell / 2015	180.00 / 250	75.00	40.00	20 / 365	Submersible Pump	25.00	No	No / -

(b). Groundwater Abstraction Structure- Proposed:

Number of Proposed Structures:

11

SNo.	Type of Structure Name / Year of Construction	Depth (Meter) / Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m ³ /Hour)	Operational Hours (Day) / Days (Year)	Mode of Lift Name	Horse Power of Pump	Whether fitted with Water Meter	Whether Permission Registered with CGWA / If so Details Thereof
1	Borewell / 2017	180.00 / 250	75.00	80.00	20 / 365	Submersible Pump	52.00	No	No / -
2	Borewell / 2017	180.00 / 250	75.00	80.00	20 / 365	Submersible Pump	52.00	No	No / -
3	Borewell / 2017	180.00 / 250	75.00	80.00	20 / 365	Submersible Pump	52.00	No	No / -
4	Borewell / 2018	180.00 / 250	75.00	80.00	20 / 365	Submersible Pump	52.00	No	No / -
5	Borewell / 2018	180.00 / 250	75.00	80.00	20 / 365	Submersible Pump	52.00	No	No / -
6	Borewell / 2017	180.00 / 250	75.00	40.00	20 / 365	Submersible Pump	25.00	No	No / -
7	Borewell / 2017	180.00 / 250	75.00	40.00	20 / 365	Submersible Pump	25.00	No	No / -
8	Borewell / 2017	180.00 / 250	75.00	40.00	20 / 365	Submersible Pump	25.00	No	No / -
9	Borewell / 2018	180.00 / 250	75.00	40.00	20 / 365	Submersible Pump	25.00	No	No / -
10	Borewell / 2018	180.00 / 250	75.00	40.00	20 / 365	Submersible Pump	25.00	No	No / -

संज्ञा-मार्ग
 # (1) 2017-07-11 04:47 PM 11/07/2017 04:47 PM



Government of India
 Central Ground Water Authority (CGWA)
 Ministry of Water Resources, River Development and Ganga Rejuvenation
 Applications for Issue of NOC to Abstract Ground Water (NOCAP)

Application for Permission to Abstract Ground Water for Industrial Use
 (Application For New NOC)

Application Number : 21-4/2628/GJ/IND/2017

11	Borewell/ 2018	180.00 / 250	75.00	40.00	20 / 365	Submer sible Pump	25.00 No	No / -
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4. Groundwater Availability (Please Enclose a Comprehensive Report / Note on Groundwater Condition / Groundwater Quality In and Around the Area) Applicable to Industries Consuming Greater Than 500 m3/day and / or having a Land Area of Greater Than 2 Ha.- (\$)

Comprehensive report on ground water condition is attached herewith

5. Details of Rainwater Harvesting and Artificial Recharge Measures for Groundwater Recharge in the Area. If the Firm has Proposed to take up Rainwater Harvesting and Recharge outside the Industrial Unit Premises, then provide NOC from the Concern Authority / Agency where the Harvesting Measures are Proposed, if Already Implemented, details may be furnished. (Attach Report on Comprehensive & Feasible Rainwater Harvesting / Recharge Proposal).- (\$)

Not done

6. Copy of Referral Letter seeking NOC from CGWA from Central Pollution Control Board / State Pollution Control Board / Bureau of Indian Standards / Ministry of Environment and Forests / Other Central / State Agencies shall be Annexed.- (\$)

Attached Referral Letter

S.No	Attached Referral Letter	Attachment Name	File Name
1	State Pollution Control Board	Referral Letter	GPCB visit ltr-20 06 17 (2).pdf

7. Have You Applied Earlier for Groundwater Clearance from CGWA / State Government Agency:

If Yes, so Details thereof with Status:

INDUSTRIAL USE- Self Declaration

It is to Certify that the Data and Information Furnished Above are True to the Best of My Knowledge and Belief and I am Aware that if Any Part of the Data / Information Submitted is Found to be False or Misleading at Any Stage the Application will be Rejected Out Rightly.

1. Application Proforma is Subject to Modification from Time to Time.
2. Application should be submitted to Regional Office.

Regional Director, Central Ground Water Board West Central Region, Swami Narayan College, Building, Shah Alam
 aka, AHMADABAD, GUJARAT, 380022

3. Incomplete Application will be Summarily Rejected.

Submitted Application will not be Processed till the Print Out of the Signed Complete Application is Submitted to Regional Office.

4. Applicant has to Submit Processing Fee of Rs. 1000.00/- (Rupees One Thousand Only) in the form of Demand Draft drawn in Favour of PAO, CGWB and Payable at Faridabad, Haryana.

Demand Draft Details:-

D.D. No.	654183	Dated:	10.07.2017
Bank Name:	GENA BANK	Amount:	RS. 1000/-

Note:- The Processing Fee is Non-Refundable. Applicant should ensure and Check Eligibility at Submission of Application and Required Documents before Submitting Online Application.

Attached Files:

- 1). Site Plan : (Refer: 1 (ii))

11/07/2017 04:47 PM

Page 2 of 8

Government of India
Central Ground Water Authority (CGWA)
Ministry of Water Resources, River Development and Ganga Rejuvenation
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)

Application Number : 21-4/2628/GJ/IND/2017

Date :

Place :

Associated User : kltps

Submitted By User : kltps

Submission Date : 11/07/2017

Name & Signature of the applicant

(With official seal)

[Handwritten signatures and dates]
11/07/2017
11/07/2017

* In case signed by any authorized signatory, the details of the signatory with the authorization shall be enclosed.



Government of India
Ministry of Jal Shakti
Department of Water Resources, River Development and Ganga Rejuvenation
Central Ground Water Authority (CGWA)



Application for Issue of NOC to Abstract Ground Water (NOCAP)

Welcome : kltps

Previous Login Date Time: 30/10/2024 09:02:47 AM, IP Address: 103.160.191.10

Logout

Applicant Home	Apply	Feedback	Change Password	Update PAN	Profile	Grievance	Submitted Application Payment
User Request	Application Pass Book	Upload IAR	Upload Attachment	Payment for Associate			

Information

Guidelines

Steps for Filling Online Application

Documents Required

Documents Required for Online Application

- Industrial
- Infrastructure
- Mining

Track Status

Application Status

- Online

Location

Area Type

Segment-B Area Type

Regional office Location

CGWA Headquarters

Know Your Environmental Compensation(EC)

Know Your Penalty

Ground Water

Abstraction/Restoration

Charges

Reports

Applied for NOC - Online

NOC Issued-Online

Contact Us

Contact

Application Status

Application No :	21-4/2628/GJ/IND/2017
Receive Date :	11/07/2017
Name of Industry :	KACHCHH LIGNITE THERMAL POWER STATION GUJARAT STATE ELECTRICITY CORPORATION LIMITED
Application Processing Fee :	Rs. 1000.00/- (Rupees One Thousand Only) (Submitted: No)
Ground Water Abstraction/Restoration	Ground Water Quality Approved
Charge :	Ground Water Charge Required. Not Define
No Record Exists.	

Environment Compensation

SN	Date From	Date To	Daily Quantum (m3/day)(KLD)	Annual Quantum (m3/Year)(KLY)	Area Type Category	Reason Name	Rate	Amount	Remark
No Record Exists.									

Penalty for non Compliance of NOC conditions

Final Status Rejected

Current Status

Application Verification							
Receive Date	From User Name	To User Name	Forwarded User Name	Action Date	Action Internal Status	Action Comment	Copy of Application Received On
11/07/2017	(Evaluation Officer)			09/09/2017	Reject	Processing Fee not Submitted	26/07/2017

Application Processing

Receive Date	From User Name	To User Name	Forwarded User Name	Action Date	Action Internal Status	Action Comment	Ground Water	Ground Water



Recom Per Day Recom Annual

No Record for this Stage.

NOC Processing

Receive Date	From User Name	To User Name	Forwarded User Name	Action Date	Action Internal Status	Action Comment
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No Record for this Stage.

NOC Disbursement

Receive Date	From User Name	To User Name	Forwarded User Name	Action Date	Action Internal Status	Action Comment
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No Record for this Stage.

[Go Back](#)

DATE दिनांक

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Or Order

0976

FROM DENA BANK
BRANCH
PANANPURRO

DENA BANK

On demand pay

One thousand only**

₹ 1000.00

DRAWEE BRANCH CODE NO.

--	--	--	--	--	--	--	--	--	--

PBR654183

For Dena Bank

[Signature]

Branch Manager

Accountant

Please sign above

DB/R SERVICE BRANCH, AHMEDABAD 654183

⑆ 54 183 ⑆ 000 18000⑆

16

USUAL RETURN PERIOD FOR THIS INSTRUMENT IS 3 MONTHS FROM DATE OF ISSUE

ANNEXURE-R-3

**Copy of Application to CGWA
dated: 05/12/2017**

GUJARAT STATE ELECTRICITY CORPORATION LIMITED
 KACHCHH LIGNITE THERMAL POWER STATION
 PANANDHRO, PO: S.K. VARMANAGAR, TALUKA LAKHPAT, KACHCHH, GUJARAT (INDIA)
 Phone: 91-2839-262452 / 264423. Fax: 91-2839-262431 / 264434.
 Email: sektps@gebmail.com. Website: www.gsecl.in
 CIN: U40100GJ1993SGC019988

GSECL/KLTPS/CEG/CIVIL/CGWB-AMD/ 7694
 To, BY RPAZ

DATE - 12.2017

11 DEC 2017

The Regional Director,
 Central Ground Water Board,
 West Central Region,
 Swami Narayan College Building,
 Shah Alam Tolnaka
 Ahmadabad - 380022

Sub: -Submission of printout of online application for approval of drawing
 ground water for KLTPS, Panandhro.

Sir,

KLTPS-GSECL is a power generation unit of government of Gujarat having
 290MW power generation capacity. As per C.G.W.A directives, GSECL KLTPS has
 submitted online application for approval of drawing ground water for running
 existing plant along with relevant documents required.

Please find enclosed printout application for approval of drawing ground water
 along with Bharatkosh India Receipt of Rs. 1000/-as application fee.

This is for further needful action please.

Chief Engineer [Gen.]

GSECL-KLTPS

Encl:- A Printout of online application with relevant statements and system
 generated electronic receipt i.e. Bharatkosh India Receipt of Rs. 1000/-as
 application fee.

1/12/17
 G/12

06/12/17
 D G CES

06/12/17

06/12/17
 G/12/17

(2)

Government of India
Central Ground Water Authority (CGWA)
Ministry of Water Resources, River Development and Ganga Rejuvenation
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)

Application Number : 21-4/3255/GJ/IND/2017

1. General Information:

Water Quality:

Saline/ Brackish

Application Type Category/ Type of Application:

Power generation unit:

(i) Name of Industry:

KACHCHH LIGNITE THERMAL POWER STATION -
GUJARAT STATE ELECTRICITY CORPORATION
LIMITED

(ii) Location Details of the Industrial Unit- (Attach Site Plan and Certified Revenue Sketch) (\$)

Address Line 1 :

P.O. S.K. VARMANAGAR - 370601

Address Line 2 :

Address Line 3 :

State:

GUJARAT

District:

KACHCHH

Sub-District:

LAKHPAT

Village/Town:

Area Type :

Panandhro

Area Type Category :

Non-Notified

Safe

(iii) Communication Address

Address Line 1:

CHIEF ENGINEER (G), GUJARAT STATE
ELECTRICITY CORPORATION LTD.,
KACHCHH LIGNITE THERMAL POWER STATION,
PANANDHRO

Address Line 2:

PO - S.K. VARMANAGAR

Address Line 3:

State:

GUJARAT

District:

KACHCHH

Sub-District:

LAKHPAT

Pincode:

370601

Phone Number with Area Code:

91 2839 262452

Mobile Number:

91 9925208788

Fax Number:

91 2839 262431

E-Mail:

cekllps.gseci@gebmail.com

(iv) Salient Features of the Industrial Activity:

Electricity Generation

(v) Land Use Details of the Existing / Proposed Industrial Unit Premises Ownership of the Land : Enclose Documents of Ownership / Lease: (\$)

Land Use Details	Existing (sq meter)	Proposed (sq meter)	Grand Total (sq meter)
Green Belt Area	1870.00		1870.00
Open Land	2062116.00		2062116.00
Road/ Paved Area	63550.00		63550.00

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(23)

Government of India
Central Ground Water Authority (CGWA)
Ministry of Water Resources, River Development and Ganga Rejuvenation
Applications for Issue of NOC to Abstract Ground Water (MCGWA)

Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)

Application Number : 21-4/3255/GJ/IND/2017

Rooftop area of building/ sheds	107460.00	
Total		107460.00
(vi) Drainage in the Area (River/ Nala etc) :	2234996.00	
(vii) Source of Availability of Surface Water for Industrial Use (if any – Furnish Details):	NIL	2234996.00
(viii) Average Annual Rainfall in the Area (in mm):	NIL	
(ix) Townships / Villages (Within 2km Radius of the Industrial Unit):	155.00	
(x) Whether Ground Water Utilization for:	Khanot Village	
Date of Commencement Industry:	Existing Industry	
Date of Expansion :	29/03/1990	

2. Details of Water Requirement (Fresh and Recycled Water Usage):
(Please Enclose Water Flow Chart of Activities and Requirement of Water at each Stage) (5)

(i) Total Water Requirement (a+b+c+d) (m3/day)

Water Requirement Details (Fresh Water) (m3/day)	Existing	Proposed	Total
(a) Ground Water Requirement (m3/day):	27240.00	0.00	27240.00
(b) Surface Water Available (Canal, River, Ponds etc.) (m3/day):	0.00	0.00	0.00
(c) Water Supply from Any Agency (m3/day):	0.00	0.00	0.00
Total Fresh Water Requirement (a+b+c)(m3/day):	27240.00	0.00	27240.00
(d) Recycled Water Usage (m3/day):	0.00	0.00	0.00
Total Water Requirement : (a+b+c+d)(m3/day)	27240.00	0.00	27240.00

(ii) Breakup of Water Requirement and Usage:

Activity	Existing Requirement (m3/day)	Proposed Requirement (m3/day)	Total Requirement (m3/day)	No. of Operational Days in a Year	Annual Requirement (m3/year)
Industrial Activity	27240.00	0.00	27240.00	365	9942600.00
Residential / Domestic	0.00	0.00	0.00	0	0.00
Greenbelt Development /Environment Maintenance	0.00	0.00	0.00	0	0.00
Other Use	0.00	0.00	0.00	0	0.00
Grand Total	27240.00	0.00	27240.00	0	9942600.00

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(14)

Government of India
Central Ground Water Authority (CGWA)
Ministry of Water Resources, River Development and Ganga Rejuvenation
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)

Application Number : 21-4/3255/GJ/IND/2017

(iii) Breakup of Recycled Water Usage:

	(m3/day)	(Days)	(m3/year)
(a) Total Waste Water Generated :	13500.00	365	4927500.00
(b) Quantity of Treated Water Available:	0.00		
i). Reuse in Industrial Activity:	0.00	365	0.00
ii). Reuse in Green Belt Development:	0.00	0	0.00
iii). Other Uses:	0.00	0	0.00
(c) Total Treated Water Utilized:	0.00		0.00
Net Ground Water Requirement:	27240.00 (m3/day)		0.00

3. (a). Groundwater Abstraction Structure- Existing:

Number of Existing Structures:

SNo.	Type of Structure Name / Year of Construction	Depth (Meter) / Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m3/Hour)	Operational Hours (Day) / Days (Year)	Mode of Lift Name	Horse Power of Pump	Whether Fitted with Water Meter	Whether Permission Registered with CGWA / if so Details Thereof
29									
1	Borewell / 1990	180.00 / 250	75.00	80.00	20 / 365	Submersible Pump	52.00	No	No / -
2	Borewell / 1990	180.00 / 250	75.00	80.00	20 / 365	Submersible Pump	52.00	No	No / -
3	Borewell / 1990	180.00 / 250	75.00	80.00	20 / 365	Submersible Pump	52.00	No	No / -
4	Borewell / 1990	180.00 / 250	75.00	80.00	20 / 365	Submersible Pump	52.00	No	No / -
5	Borewell / 1995	180.00 / 250	75.00	80.00	20 / 365	Submersible Pump	52.00	No	No / -
6	Borewell / 1995	180.00 / 250	75.00	80.00	20 / 365	Submersible Pump	52.00	No	No / -
7	Borewell / 1995	180.00 / 250	75.00	80.00	20 / 365	Submersible Pump	52.00	No	No / -
8	Borewell / 2015	180.00 / 250	75.00	80.00	20 / 365	Submersible Pump	52.00	No	No / -
9	Borewell / 2015	180.00 / 250	75.00	80.00	20 / 365	Submersible Pump	52.00	No	No / -

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Government of India
Central Ground Water Authority (CGWA)
Ministry of Water Resources, River Development and Ganga Rejuvenation
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

Application for: Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)

Application Number : 21-4/3255/GJ/IND/2017

10	Borewell / 2015	180.00 / 250	75.00	80.00 20 / 365	Submersible Pump	52.00 No	No / -
11	Borewell / 2015	180.00 / 250	75.00	80.00 20 / 365	Submersible Pump	52.00 No	No / -
12	Borewell / 2015	180.00 / 250	75.00	80.00 20 / 365	Submersible Pump	52.00 No	No / -
13	Borewell / 2015	180.00 / 250	75.00	80.00 20 / 365	Submersible Pump	52.00 No	No / -
14	Borewell / 2015	180.00 / 250	75.00	80.00 20 / 365	Submersible Pump	52.00 No	No / -
15	Borewell / 1990	180.00 / 250	75.00	80.00 20 / 365	Submersible Pump	52.00 No	No / -
16	Borewell / 1990	180.00 / 250	75.00	40.00 20 / 365	Submersible Pump	25.00 No	No / -
17	Borewell / 1990	180.00 / 250	75.00	40.00 20 / 365	Submersible Pump	25.00 No	No / -
18	Borewell / 1990	180.00 / 250	75.00	40.00 20 / 365	Submersible Pump	25.00 No	No / -
19	Borewell / 1990	180.00 / 250	75.00	40.00 20 / 365	Submersible Pump	25.00 No	No / -
20	Borewell / 1995	180.00 / 250	75.00	40.00 20 / 365	Submersible Pump	25.00 No	No / -
21	Borewell / 1995	180.00 / 250	75.00	40.00 20 / 365	Submersible Pump	25.00 No	No / -
22	Borewell / 1995	180.00 / 250	75.00	40.00 20 / 365	Submersible Pump	25.00 No	No / -
23	Borewell / 1995	180.00 / 250	75.00	40.00 20 / 365	Submersible Pump	25.00 No	No / -
24	Borewell / 1995	180.00 / 250	75.00	40.00 20 / 365	Submersible Pump	25.00 No	No / -
25	Borewell / 2015	180.00 / 250	75.00	40.00 20 / 365	Submersible Pump	25.00 No	No / -
26	Borewell / 2015	180.00 / 250	75.00	40.00 20 / 365	Submersible Pump	25.00 No	No / -

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Government of India
Central Ground Water Authority (CGWA)
Ministry of Water Resources, River Development and Ganga Rejuvenation
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)

Application Number : 21-4/3255/GJ/IND/2017

27	Borewell / 2015	180.00 / 250	75.00	40.00	20 / 365	Submersible Pump	25.00	No	No / -
28	Borewell / 2015	180.00 / 250	75.00	40.00	20 / 365	Submersible Pump	25.00	No	No / -
29	Borewell / 2015	180.00 / 250	75.00	40.00	20 / 365	Submersible Pump	25.00	No	No / -

(b). Groundwater Abstraction Structure- Proposed:

Number of Proposed Structures:

11

SNo.	Type of Structure Name / Year of Construction	Depth (Meter) / Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m ³ /Hour)	Operational Hours (Day) / Days (Year)	Mode of Lift Name	Horse Power of Pump	Whether fitted with Water Meter	Whether Permission Registered with CGWA / If so Details Thereof
1	Borewell / 2017	180.00 / 250	75.00	80.00	20 / 365	Submersible Pump	52.00	No	No / -
2	Borewell / 2017	180.00 / 250	75.00	80.00	20 / 365	Submersible Pump	52.00	No	No / -
3	Borewell / 2017	180.00 / 250	75.00	80.00	20 / 365	Submersible Pump	52.00	No	No / -
4	Borewell / 2018	180.00 / 250	75.00	80.00	20 / 365	Submersible Pump	52.00	No	No / -
5	Borewell / 2018	180.00 / 250	75.00	80.00	20 / 365	Submersible Pump	52.00	No	No / -
6	Borewell / 2017	180.00 / 250	75.00	40.00	20 / 365	Submersible Pump	25.00	No	No / -
7	Borewell / 2017	180.00 / 250	75.00	40.00	20 / 365	Submersible Pump	25.00	No	No / -
8	Borewell / 2017	180.00 / 250	75.00	40.00	20 / 365	Submersible Pump	25.00	No	No / -
9	Borewell / 2018	180.00 / 250	75.00	40.00	20 / 365	Submersible Pump	25.00	No	No / -
10	Borewell / 2018	180.00 / 250	75.00	40.00	20 / 365	Submersible Pump	25.00	No	No / -



Government of India
Ministry of Jal Shakti
Department of Water Resources, River Development and Ganga Rejuvenation
Central Ground Water Authority (CGWA)



Application for Issue of NOC to Abstract Ground Water (NOCAP)

Welcome : kltps

Previous Login Date Time: 30/10/2024 09 02 47 AM , IP Address: 103.160.191.10

Logout

Applicant Home	Apply	Feedback	Change Password	Update PAN	Profile	Grievance	Submitted Application Payment
User Request	Application Pass Book	Upload IAR	Upload Attachment	Payment for Associate			

Information

Guidelines

Steps for Filling Online Application

Documents Required

Documents Required for Online Application

- ▶ Industrial
- ▶ Infrastructure
- ▶ Mining

Track Status

Application Status

- ▶ Online

Location

Area Type

Segment-B Area Type

Regional office

Location

CGWA Headquarters

Know Your Environmental Compensation(EC)

Know Your Penalty

Ground Water Abstraction/Restoration Charges

Reports

Applied for NOC - Online

NOC Issued-Online

Contact Us

Contact

Application Status

Application No :	21-4/3255/GJ/IND/2017		
Receive Date :	16/09/2021		
Name of Industry :	KACHCHH LIGNITE THERMAL POWER STATION - GUJARAT STATE ELECTRICITY CORPORATION LIMITED		
Application Processing Fee :	Rs. 1000.00/- (Rupees One Thousand Only) (Submitted: Yes)		
Ground Water Abstraction/Restoration Charge :	Ground Water Quality Approved	Fresh Water	
	Ground Water Charge Required:	Yes	
No Record Exists.			

Environment Compensation

SN	Date From	Date To	Daily Quantum (m3/day)(KLD)	Annual Quantum (m3/Year)(KLY)	Area Type Category	Reason Name	Rate Amount	Remark
No Record Exists.								

Penalty for non Compliance of NOC conditions

Final Status	Rejected
---------------------	----------

Current Status

Application Verification

Receive Date	From User Name	To User Name	Forwarded User Name	Action Date	Action Internal Status	Action Comment	Copy of Application Received On
05/12/2017		(Evaluation Officer)	(Evaluation Officer)	06/09/2021	Approved	Under Evaluation,Additional documents sought as per new guidelines	18/12/2017
		Central	Central				
		Ground	Ground				
		Water Board	Water Board				
		West Central Region	West Central Region				

Application Processing

Receive Date	From User Name	To User Name	Forwarded User Name	Action Date	Action Internal Status	Action Comment	Ground Water Recom Per Annual



06/09/2021	(Evaluation Officer) Central Ground Water Board West Central Region	(Evaluation Officer) Central Ground Water Board West Central Region	(Approval Officer) Central Ground Water Board West Central Region	16/09/2021	Forward	Application forwarded for rejection due to not submission of the mandatory document and no permission to abstract groundwater as per provisions of CCA.	0.00	0.00
16/09/2021	(Evaluation Officer) Central Ground Water Board West Central Region	(Approval Officer) Central Ground Water Board West Central Region	(Regional Director) Central Ground Water Board West Central Region	16/09/2021	Forward	As per the Clause 7.10 of CCA submitted by PP - Applicant shall not use/withdraw groundwater either during construction and /or operation phase. The firm has not submitted water non-availability certificate inspite querymails Dated 22.07.2020,06.09.2021. May be considered for REJECTION at Adm Level Forwarded to Adm WCR	0.00	0.00
16/09/2021	(Approval Officer) Central Ground Water Board West Central Region	(Regional Director) Central Ground Water Board West Central Region		16/09/2021	Reject	As per the Clause 7.10 of CCA submitted by PP - Applicant shall not use/withdraw groundwater either during construction and /or operation phase. The firm has not submitted water non-availability certificate inspite querymails Dated 22.07.2020,06.09.2021. May be considered for REJECTION at Adm Level Forwarded to Adm WCR	0.00	0.00

NOC Processing

Receive Date	From User Name	To User Name	Forwarded User Name	Action Date	Action Internal Status	Action Comment
No Record for this Stage.						

NOC Disbursement

Receive Date	From User Name	To User Name	Forwarded User Name	Action Date	Action Internal Status	Action Comment
No Record for this Stage.						

[Go Back](#)

Government of India
Central Ground Water Authority (CGWA)
Ministry of Water Resources, River Development and Ganga Rejuvenation
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)

Application Number : 21-4/3255/GJ/IND/2017

11	Borewell / 2018	180.00 / 250	75.00	40.00	20 / 365	Submer sible Pump	25.00	No	No / -
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4. Groundwater Availability (Please Enclose a Comprehensive Report / Note on Groundwater Condition / Groundwater Quality in and Around the Area) Applicable to Industries Consuming Greater Than 500 m³/day and / or having a Land Area of Greater Than 2 Ha.- (\$)
Comprehensive report on ground water condition is attached herewith
5. Details of Rainwater Harvesting and Artificial Recharge Measures for Groundwater Recharge in the Area. If the Firm has Proposed to take up Rainwater Harvesting and Recharge outside the Industrial Unit Premises, then provide NOC from the Concern Authority / Agency where the Harvesting Measures are Proposed, if Already implemented, details may be furnished. (Attach Report on Comprehensive & Feasible Rainwater Harvesting / Recharge Proposal).- (\$)
Not done
6. Copy of Referral Letter seeking NOC from CGWA from Central Pollution Control Board / State Pollution Control Board / Bureau of Indian Standards / Ministry of Environment and Forests / Other Central / State Agencies shall be Annexed.- (\$)
Attached Referral Letter

S.No	Attached Referral Letter	Attachment Name	File Name
1	State Pollution Control Board	GPCB Referral Letter	GPCB visil ltr-20 06 17 (2).pdf

7. Have You Applied Earlier for Groundwater Clearance from CGWA / State Government Agency:
If Yes, so Details thereof with Status:

Application Number: 21-4/2628/GJ/IND/2017
Status-Rejected

INDUSTRIAL USE- Self Declaration

It is to Certify that the Data and Information Furnished Above are True to the Best of My Knowledge and Belief and I am Aware that if Any Part of the Data / Information Submitted is Found to be False or Misleading at Any Stage the Application will be Rejected Out Rightly.

1. Application Proforma is Subject to Modification from Time to Time.

2. Application should be submitted to Regional Office.

Regional Director, Central Ground Water Board West Central Region, Swami Narayan College, Building, Shah Alam
Oldnaka, AHMADABAD, GUJARAT, 380022

3. Incomplete Application will be Summarily Rejected.

Submitted Application will not be Processed till the Print Out of the Signed Complete Application is Submitted to Regional Office.

4. Applicant has to Submit Processing Fee of Rs. 1000.00/- (Rupees One Thousand Only) through NON TAX RECEIPT PORTAL (<https://bharatkosh.gov.in>). A receipt will be generated. Please fill in the Transaction Ref No. and Date from the receipt, in print out of application and attach receipt along with hard copy of application.

Bharatkosh Details:-

Transaction Ref
Number:-

231170001213

Dated:-

23-11-2017

Note:- The Processing Fee is Non-Refundable. Applicant should ensure and Check Eligibility of Submission of Application and Required Documents before Submitting Online Application.

Government of India
Central Ground Water Authority (CGWA)
Ministry of Water Resources, River Development and Ganga Rejuvenation
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)

Application Number : 21-4/3255/GJ/IND/2017

27	Borewell / 2015	180.00 / 250	75.00	40.00	20 / 365	Submersible Pump	25.00	No	No / -
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29	Borewell / 2015	180.00 / 250	75.00	40.00	20 / 365	Submersible Pump	25.00	No	No / -

(b). Groundwater Abstraction Structure- Proposed:

Number of Proposed Structures:

11

SNo.	Type of Structure Name / Year of Construction	Depth (Meter) / Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m ³ /Hour)	Operational Hours (Day) / Days (Year)	Mode of Lift Name	Horse Power of Pump	Whether fitted with Water Meter	Whether Permission Registered with CGWA / If so Details Thereof
1	Borewell / 2017	180.00 / 250	75.00	80.00	20 / 365	Submersible Pump	52.00	No	No / -
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3	Borewell / 2017	180.00 / 250	75.00	80.00	20 / 365	Submersible Pump	52.00	No	No / -
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9	Borewell / 2018	180.00 / 250	75.00	40.00	20 / 365	Submersible Pump	25.00	No	No / -
10	Borewell / 2018	180.00 / 250	75.00	40.00	20 / 365	Submersible Pump	25.00	No	No / -

Government of India
Central Ground Water Authority (CGWA)
Ministry of Water Resources, River Development and Ganga Rejuvenation
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)

Application Number : 21-4/3255/GJ/IND/2017

Attached Files:

1). Site Plan : (Refer: 1 (ii))

S.No	Attachment Name	File Name
1	Site Plan	site plan.pdf

2). Certified Revenue Sketch : (Refer: 1 (ii))

S.No	Attachment Name	File Name
1	Revenue Sketch	revenue map.pdf

3). Documents of Ownership / Lease : (Refer: 1 (v))

S.No	Attachment Name	File Name
1	Permission Letter of GMDC	letter of gmdc for consent of bore well-2.pdf
2	Dhareshi borewell land	Dhareshi bore well land.pdf

4). Source of Availability of Surface Water : (Refer: 1 (vii))

No Attachment Found!

5). Enclose Flow Chart of Activity and Requirement of Water: (Refer: 2)

No Attachment Found!

6). Groundwater Availability Report : (Refer: 4)

S.No	Attachment Name	File Name
1	Water Report	water report of bore well.pdf

7). Details of Rainwater Harvesting / Artificial Recharge Measures : (Refer: 5)

S.No	Attachment Name	File Name
1	Rainwater harvesting Letter	rh_etp.pdf

8). Authorization :

No Attachment Found!

10). Non-Polluting Effluent :

S.No	Attachment Name	File Name
1	Effluent Letter	rh_etp.pdf

11). Extra Attachment :

S.No	Attachment Name	File Name
1	Chillan Copy	1000rpINTRPGAR7Challan.pdf
2	Payment Receipt	1000rpINTRPGAR6Receipt.pdf

12). Scanned Industrial Application :

No Attachment Found!



GUJARAT STATE ELECTRICITY CORPORATION LIMITED

Kutch Lignite Thermal Power Station, PO SK VermaNagar, Taluka Lakhpat, DistKutch - 370601 Ph. 91-2839-262452, 264423
 Fax: 91-2839-262431, 264434 e-mail: cekltps@gmail.com Website: www.gsecl.in
 CIN: U40100GJ1993SGC019988

GSECL/KLTPS/CEG/CIVIL/CGWB-AMD/ 1313

DATE:- 02.2019

To,

The Regional Director,
 Central Ground Water Board,
 West Central Region,
 Swami Narayan College Building,
 Shah Alam Tolnaka
 Ahmadabad - 380022

Sub: -Permission for approval of abstract ground water for KLTPS, Panandhro.

Ref:- 1. Online application No. 21-4/3255/GJ/IND/2017 Dt. 05.12.2017
 2. TOL No. GSECL/KLTPS/CEG/CIVIL/CGWB-AMD/7694 dt. 11.12.2017
 3. TOL No. GSECL/KLTPS/CEG/CIVIL/CGWB-AMD/3932 dt. 11.04.18

Dear Sir,

In connection to above, this office have applied an online application to abstract the ground water for industrial use as per ref(1). The hard copy along with all the relevant documents was also submitted to your office vide letter as per ref(2).

The application was received by your office on dt. 18.12.17 as per the online application status. At present, the online status of the application is shown as "REFERBACK" and action was taken on dt. 11.12.2018 i.e. almost one year after the submission of application. Further, during checking the online status of application it is not found anywhere that why the application is "REFERBACK".

Since, our company is power generation company, water is an essential need for us to generate power, hence, you are requested to convey the quarries (if any) to this office. So, that revised application can be re-submitted.

Your early reply regarding the present status of application is much awaited for getting the approval of ground water abstraction at the earliest.

Chief Engineer [Gen.]

GSECL-KLTPS

V. D. D. D.
 25.02.19
 D. E. C. S. & B. E. C. S.

O/C
 1. 25.02.19
 D. E. C. S.

ANNEXURE-R-4

**Copy of Application to CGWA
dated: 26/04/2024**



Government of India
Ministry of Jal Shakti
Department of Water Resources, River Development and Ganga Rejuvenation
Central Ground Water Authority (CGWA)
Application for Issue of NOC to Abstract Ground Water (NOCAP)

**Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)**

Application Number : 21-4/11810/GJ/IND/2024

1. General Information:	
Water Quality:	Saline/ Brackish
Application Type Category/ Type of Application:	Power generation unit
(i) Name of Industry:	M/S. G.S.E.C. LTD (KLTPS) PANANDHRO
(ii) Location Details of the Industrial Unit- (Attach Approved Site Plan with Location Map) (\$)	
Address Line 1 :	PLOT NO: 236P, 255P, KUTCH LIGNITE THERMAL POWER STATION, TALUKA: - LAKHPAT, DISTRICT- KUTCH
Address Line 2 :	
Address Line 3 :	
State:	GUJARAT
District:	KACHCHH
Sub-District:	LAKHPAT
Village/Town:	Panandhro
Latitude:	23.662758
Longitude:	68.784155
Area Type :	Non-Notified
Area Type Category :	Safe
Whether industry is MSME:	No
Whether the project falls in Wetland Area:	No
(iii) Communication Address	
Address Line 1:	KUTCH LIGNITE THERMAL POWER STATION
Address Line 2:	PANANDHRO
Address Line 3:	PLOT NO: 236P, 255P, TALUKA: - LAKHPAT, DISTRICT- KUTCH, GUJARAT-370601
State:	GUJARAT
District:	KACHCHH
Sub-District:	LAKHPAT
Pincode:	370601
Phone Number with Area Code:	2839
Mobile Number:	91 7567797632
Fax Number:	
(v) Email Use Details of the Existing / Proposed Industrial Units	Details of the Land :
(iv) Salinity Details of the Industrial Existing (sq meter)	Proposed (sq meter) Grand Total (sq meter)
Green Belt Area (KLTPS) is located at Lakhpat Taluka, District of Gujarat State.	0.00 0.00 0.00
Subhashpur Highway, Highway 0.5 km from Project site.	2062116.00 0.00 2062116.00
Open Land	

Government of India
Ministry of Jal Shakti
Department of Water Resources, River Development and Ganga Rejuvenation
Central Ground Water Authority (CGWA)
Application for Issue of NOC to Abstract Ground Water (NOCAP)

**Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)**

Application Number : 21-4/11810/GJ/IND/2024

Road/ Paved Area	63550.00	0.00	63550.00
Rooftop area of building/ sheds	107460.00	0.00	107460.00
Total	2234996.00	0.00	2234996.00

(vi)	Drainage in the Area (River/ Nala etc) :	
(vii)	Source of Availability of Surface Water for Infrastructure Use (Submit Water Availability / Non Availability Certificate):(\$)	
(viii)	Average Annual Rainfall in the Area (In mm):	
(ix)	Townships / Villages (Within 2km Radius of the Industrial Unit):	
(x)	Whether Ground Water Utilization for:	Existing Industry
	Date of Commencement Industry:	29/03/1990
	Date of Expansion :	

2. Details of Water Requirement (Fresh and Recycled Water Usage):
(Please Enclose Water Balance Flow Chart of Activities and Requirement of Water at each Stage) (\$)

(i) Total Water Requirement (a+b+c+d) (m3/day)					
	Existing	Proposed	Total		
Water Requirement Details (Fresh Water) (m3/day)					
(a) Ground Water Requirement (m3/day):	27240.00	0.00	27240.00		
(b) Surface Water Available (Canal, River, Ponds etc.) (m3/day):	0.00	0.00	0.00		
(c) Water Supply from Any Agency (m3/day):	0.00	0.00	0.00		
Total Fresh Water Requirement (a+b+c)(m3/day):	27240.00	0.00	27240.00		
(d) Recycled Water Usage (m3/day):	0.00	0.00	0.00		
Total Water Requirement : (a+b+c+d)(m3/day)	27240.00	0.00	27240.00		
(ii) Breakup of Water Requirement and Usage:					
Activity	Existing Requirement (m3/day)	Proposed Requirement (m3/day)	Total Requirement (m3/day)	No. of Operational Days in a Year	Annual Requirement (m3/year)
Industrial Activity	27240.00	0.00	27240.00	365	9942600.00
Residential / Domestic	0.00	0.00	0.00	0	0.00
Greenbelt Development /Environment Maintenance	0.00	0.00	0.00	0	0.00
Other Use	0.00	0.00	0.00	0	0.00
Grand Total	27240.00	0.00	27240.00		9942600.00

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(iii) Breakup of Recycled Water Usage:			
	(m3/day)	(Days)	(m3/year)
(a) Total Waste Water Generated :	13500.00	365	4927500.00
(b) Quantity of Treated Water Available	0.00		
i). Reuse in Industrial Activity:	0.00	365	0.00
ii). Reuse in Green Belt Development:	0.00	0	0.00
iii). Other Uses:	0.00	0	0.00
(c) Total Treated Water Utilized:	0.00		0.00
Net Ground Water Requirement:	27240.00 (m3/day)		

3. (a). Groundwater Abstraction Structure- Existing:

Number of Existing Structures: 38									
SNo.	Type of Structure Name / Year of Construction	Depth (Meter) / Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m3/Hour)	Operational Hours (Day) / Days (Year)	Mode of Lift Name	Horse Power of Pump	Whether Fitted with Water Meter	Whether Permission Registered with CGWA / If so Details Thereof
1	Borewell / 1990	180.00 / 250	104.00	60.00	12 / 365	Submersible Pump	50.00	Yes	No / -
2	Borewell / 1990	180.00 / 250	105.00	60.00	12 / 365	Submersible Pump	50.00	Yes	No / -
3	Borewell / 1995	150.00 / 200	96.00	60.00	12 / 365	Submersible Pump	50.00	Yes	No / -
4	Borewell / 1995	150.00 / 200	96.00	60.00	12 / 365	Submersible Pump	50.00	Yes	No / -
5	Borewell / 1995	150.00 / 200	96.00	60.00	12 / 365	Submersible Pump	50.00	Yes	No / -
6	Borewell / 1995	150.00 / 200	96.00	60.00	12 / 365	Submersible Pump	50.00	Yes	No / -
7	Borewell / 1995	150.00 / 200	96.00	60.00	12 / 365	Submersible Pump	50.00	Yes	No / -
8	Borewell / 2015	150.00 / 200	96.00	60.00	12 / 365	Submersible Pump	50.00	Yes	No / -
9	Borewell / 2015	150.00 / 200	96.00	60.00	12 / 365	Submersible Pump	50.00	Yes	No / -

Government of India
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10	Borewell / 2015	150.00 / 200	96.00	-/-	No	Yes / Not Installed Pump yet
11	Borewell / 2015	150.00 / 200	96.00	-/-	No	Yes / Not Installed Pump yet
12	Borewell / 2015	150.00 / 200	96.00	-/-	No	Yes / Not Installed Pump yet
13	Borewell / 2015	150.00 / 200	96.00	-/-	No	Yes / Not Installed Pump yet
14	Borewell / 2015	150.00 / 200	96.00	-/-	No	Yes / Not Installed Pump yet
15	Borewell / 1990	150.00 / 200	96.00	-/-	No	Yes / Not Installed Pump yet
16	Borewell / 1990	150.00 / 200	96.00	-/-	No	Yes / Not Installed Pump yet
17	Borewell / 1990	150.00 / 200	96.00	-/-	No	Yes / Not Installed Pump yet
18	Borewell / 1990	150.00 / 200	96.00	-/-	No	Yes / Not Installed Pump yet
19	Borewell / 1990	150.00 / 200	96.00	-/-	No	Yes / Not Installed Pump yet
20	Borewell / 1995	150.00 / 200	96.00	-/-	No	Yes / Not Installed Pump yet
21	Borewell / 1995	150.00 / 200	96.00	-/-	No	Yes / Not Installed Pump yet
22	Borewell / 1995	150.00 / 200	96.00	-/-	No	Yes / Not Installed Pump yet
23	Borewell / 1995	150.00 / 200	96.00	-/-	No	Yes / Not Installed Pump yet
24	Borewell / 1995	150.00 / 200	96.00	-/-	No	Yes / Not Installed Pump yet
25	Borewell / 2015	150.00 / 200	96.00	-/-	No	Yes / Not Installed Pump yet
26	Borewell / 2015	150.00 / 200	96.00	-/-	No	Yes / Not Installed Pump yet
27	Borewell / 2015	150.00 / 200	96.00	-/-	No	Yes / Not Installed Pump yet
28	Borewell / 2015	150.00 / 200	96.00	-/-	No	Yes / Not Installed Pump yet
29	Borewell / 2015	150.00 / 200	96.00	-/-	No	Yes / Not Installed Pump yet
30	Borewell / 2015	150.00 / 200	96.00	-/-	No	Yes / Not Installed Pump yet
31	Borewell / 2015	150.00 / 200	96.00	-/-	No	Yes / Not Installed Pump yet
32	Borewell / 2015	150.00 / 200	96.00	-/-	No	Yes / Not Installed Pump yet
33	Borewell / 2015	150.00 / 200	96.00	-/-	No	Yes / Not Installed Pump yet

Government of India
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 (Application For New NOC)

Application Number : 21-4/11810/GJ/IND/2024

34	Borewell / 2015	150.00 / 200	96.00	- / -		No	Yes / Not Installed Pump yet
35	Borewell / 2015	150.00 / 200	96.00	- / -		No	Yes / Not Installed Pump yet
36	Borewell / 2015	150.00 / 200	96.00	- / -		No	Yes / Not Installed Pump yet
37	Borewell / 2015	150.00 / 200	96.00	- / -		No	Yes / Not Installed Pump yet
38	Borewell / 2015	150.00 / 200	96.00	- / -		No	Yes / Not Installed Pump yet

(b). Groundwater Abstraction Structure- Proposed:

Number of Proposed Structures: 10

SNo.	Type of Structure Name / Year of Construction	Depth (Meter) / Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m3/Hour)	Operational Hours (Day) / Days (Year)	Mode of Lift Name	Horse Power of Pump	Whether fitted with Water Meter	Whether Permission Registered with CGWA / If so Details Thereof
------	---	-------------------------------	--	---------------------	---------------------------------------	-------------------	---------------------	---------------------------------	---

- Groundwater Availability (Please Enclose a Comprehensive Report / Note on Groundwater Condition in and Around the Area) Applicable to Industries Consuming Greater Than 500 m3/day : (\$)
- Details of Rainwater Harvesting and Artificial Recharge Measures Proposed / Implemented. If Ground Water Recharge outside the Industrial Unit Premises, then provide NOC from the Concern Authority / Agency if Already implemented, details may be furnished. (Attach Rainwater Harvesting /Artificial Recharge Proposal).(\$)
- Consent to Operate / Estbilish / Approval Letter from Statutory Bodies viz Ministry of Environment & Forests (MoEF) or State Pollution Control Board(SPCB) or State Level Expert Appraisal Committee(SEAC) or State Level Environment Impact Assessment Authority(SLEIAA):(\$)
 Attached Consent/ Approval of Government Agency(Previous: Referral Letter) No Attachment Found!
 Letter Number
- Have You Applied Earlier for Groundwater Clearance from CGWA / State Government Agency:
 If Yes, so Details thereof with Status:

INDUSTRIAL USE- Self Declaration

Government of India
Ministry of Jal Shakti
Department of Water Resources, River Development and Ganga Rejuvenation
Central Ground Water Authority (CGWA)
Application for Issue of NOC to Abstract Ground Water (NOCAP)

**Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)**

Application Number : 21-4/11810/GJ/IND/2024

I hereby certify that the data and information furnished above are true to the best of my knowledge and belief and I am aware that if any part of the data / information submitted is found to be false or misleading at any stage, the application will be rejected outright.

I hereby declare that all the mandatory documents prescribed in the application form have been uploaded and no blank /irrelevant documents have been uploaded. I am also aware that any false/ wrong submission /uploading of document will lead to rejection of my application without any notice.

It is to certify that no case related to ground water withdrawal/ contamination is pending against the industry/ project/ unit as on date. Any such case filed against the company/ project/ unit in respect of ground water withdrawal/ contamination during the pendency of this application shall be immediately brought to the notice of CGWA.

I hereby undertake that in case any environmental compensation/ penalty is imposed on the firm by any statutory authority, I shall comply with the decision of such authority.

Application proforma is subject to modification from time to time.

2. Application will be submitted online on website <http://cgwa-noc.gov.in> to following office.

Regional Director, Central Ground Water Board West Central Region, Swami Narayan College, Building, Shaah Alam Tolnaka, AHMADABAD, GUJARAT, 380022

3. Incomplete application will be summarily rejected.

Scanned copy of last page of application with signature and seal should be attached at prescribed place before submission of application.

4. Receipt of Processing Fee of Rs. 10000.00/- (Rupees Ten Thousand Only) submitted through NON TAX RECEIPT PORTAL (<https://bharatkosh.gov.in>) should be attached in online application at prescribed place before submission of application.

Bharatkosh Details:-

Bharat Kosh Transaction Ref. No:-

Bharat Kosh Transaction Date:-

Note:- The Processing Fee is Non-Refundable. Applicant should ensure and Check Eligibility of Submission of Application and Required Documents before Submitting Online Application.

5. Hard copy of application required:

		No	
<input checked="" type="checkbox"/> Ground Water Quality Approved	Not Define	Ground Water Charge Required:	Not Define
<input type="checkbox"/> Ground Water Charge Recieve:	No	Ground Water Charge Amount:	
		Ground Water Arear Amount:	

Attached Files:

1). Site Plan with Location Map (Previous: Site Plan) : (Refer: 1 (ii))

No Attachment Found!

2). Certified Revenue Sketch : (Refer: 1 (ii))

No Attachment Found!

3). Documents of Ownership / Lease : (Refer: 1 (v))

No Attachment Found!

Government of India
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Application Number : 21-4/11810/GJ/IND/2024

4). Source Water Availability/Non-availability Certificate(Previous: Source of Availability of Surface Water) :
(Refer: 1 (vii))

S.No	Attachment Name	File Name
1	Affidavit for more than 10 KLD	Affidavit for more than 10 KLD.pdf

5). Water Balance Flow Chart (Previous: Enclose Flow Chart of Activity and Requirement of Water): (Refer: 2)

No Attachment Found!

6). Hydrogeological Report(Previous: Groundwater Availability Report) : (Refer: 4)

7). Rain Water Harvesting/Artificial Recharge proposal(Previous: Details of Rainwater Harvesting / Artificial Recharge Measures) : (Refer: 5)

No Attachment Found!

8). Authorization Letter (Previous: Authorization) :

No Attachment Found!

10). Ground Water Quality Report(Previous: Non-Polluting Effluent) :

S.No	Attachment Name	File Name
1	Ground water quality report	Ground water quality report.pdf

11). Extra Attachment :

S.No	Attachment Name	File Name
1	GMDC NOC letter for borewell drilling	GMDC NOC letter for borewell drilling.pdf
2	GPCB Consent Copy	Latest GPCB Consent Copy.pdf
3	Plant Layout	Plant Layout.pdf
4	Final KLTPS Plant IAR with GW Modelling Report	Final KLTPS Plant IAR with GW Modelling Report.pdf

Scanned Industrial Application :

No Attachment Found!

13). Bharat Kosh Receipt (Processing Fee):

No Attachment Found!

14). Application with Signature and Seal:

S.No	Attachment Name	File Name
1	Application with Signature and Seal	Application with Signature and Seal.pdf

15). MSME certificate in case of MSME:

No Attachment Found!

16). Approval from Wetland Authority (In case of project area falling in Wetland zone):

S.No	Attachment Name	File Name
1	Affidavit for Wetland	Affidavit for Wetland.pdf

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सत्यमेव जयते



भारत सरकार
जल शक्ति मंत्रालय
जल संसाधन, नदी विकास
और गंगा संरक्षण विभाग
केन्द्रीय भूमि जल प्राधिकरण
Government of India
Ministry of Jal Shakti
Department of Water Resources,
River Development & Ganga Rejuvenation
Central Ground Water Authority

(भूजल निकासी हेतु खेद पत्र)

Regret Letter for Ground Water Withdrawal

Project Name:	M/s. G.s.e.c. Ltd (kltps) Panandhro		
Project Address:	Plot No: 236p, 255p, Kutch Lignite Thermal Power Station, Taluka: - Lakhpat, District- Kutch		
Village:	Panandhro	Block:	Lakhpat
District:	Kachchh	State:	Gujarat
Pin Code:			
Communication Address:	Kutch Lignite Thermal Power Station, Panandhro, Plot No: 236p, 255p, Taluka: - Lakhpat, District- Kutch, Gujarat-370601, Lakhpat, Kachchh, Gujarat - 370601		
Address of CGWB Regional Office :	Central Ground Water Board West Central Region, Chanakyapuri Sector-3 Near Swastik Bungalows,, Part-1, R.c. Technical Road,, Ghatlodiya, Ahmedabad, Ahmadabad, Gujarat - 380061		

1. Application No.:	21-4/11810/GJ/IND/2024	2. Category:	Safe
		(GWRE 2023)	
3. Project Status:	Existing Project	3. Date of Rejection	26/07/2024

Sir,

1. Please refer to your above mentioned Application. The application is here by **REJECTED** because of non fulfillment of the criteria /documents as per CGWA Guideline & SOP. Further, this is to inform that withdrawal of ground by the firm without valid NOC will be treated as illegal and the firm shall be liable for penal action as per **Notified Guidelines, 2020 (S.O. 3289(E))**.

2. The application can be revived within 60 days from the date of rejection after removing the reason(s) for rejection. In this regard, please refer to the to Public Notice No. 8/2022, dated 13.10.2022 and corrigendum dated 03.11.2022 thereof.

3. In case of rejection of **fresh/ new application**, failure to remove reasons for rejection and revive the application within 60 days will result in permanent rejection of application and Project proponent shall have to apply afresh. Groundwater extraction in such case shall be considered illegal and EC/ Penalty shall be applicable as per Public Notice dated 03.11.2022.

4. In case of rejection of **renewal application**, failure to remove reasons for rejection and revive the application within 60 days will result in permanent rejection of application and Project proponent shall have to apply afresh for renewal. Groundwater extraction in such case shall be considered illegal **with effect from the next day** of validity end of earlier NOC and EC/ Penalty shall be applicable accordingly.

This is an auto generated document & need not to be signed.

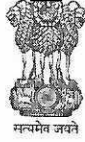
18/11, जामनगर हाउस, मानसिंह रोड, नई दिल्ली - 110011 / 18/11, Jamnagar House, Mansingh Road, New Delhi-110011

Phone: (011) 23383561 Fax: 23382051, 23386743

Website: cgwa-noc.gov.in

पानी बचाये - जीवन बचाये
SAVE WATER - SAVE LIFE

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सत्यमेव जयते

भारत सरकार
जल शक्ति मंत्रालय
जल संसाधन, नदी विकास
और गंगा संरक्षण विभाग
केन्द्रीय भूमि जल प्राधिकरण
Government of India
Ministry of Jal Shakti
Department of Water Resources,
River Development & Ganga Rejuvenation
Central Ground Water Authority

(भूजल निकासी हेतु खेद पत्र)

Regret Letter for Ground Water Withdrawal

Project Name:	M/s. G.s.e.c. Ltd (kltps) Panandhro		
Project Address:	Plot No: 236p, 255p, Kutch Lignite Thermal Power Station, Taluka: - Lakhpat, District- Kutch		
Village:	Panandhro	Block:	Lakhpat
District:	Kachchh	State:	Gujarat
Pin Code:			
Communication Address:	Kutch Lignite Thermal Power Station, Panandhro, Plot No: 236p, 255p, Taluka: - Lakhpat, District- Kutch, Gujarat-370601, Lakhpat, Kachchh, Gujarat - 370601		
Address of CGWB Regional Office :	Central Ground Water Board West Central Region, Chanakyapuri Sector-3 Near Swastik Bunglows,, Part-1, R.c. Technical Road,, Ghatlodiya, Ahmedabad, Ahmadabad, Gujarat - 380061		

1. Application No.:	21-4/11810/GJ/IND/2024	2. Category:	Safe
		(GWRE 2023)	
3. Project Status:	Existing Project	3. Date of Rejection	26/07/2024

Sir,

1. Please refer to your above mentioned Application. The application is here by **REJECTED** because of non fulfillment of the criteria /documents as per CGWA Guideline & SOP. Further, this is to inform that withdrawal of ground by the firm without valid NOC will be treated as illegal and the firm shall be liable for penal action as per **Notified Guidelines, 2020 (S.O. 3289(E))**.

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18/11, जामनगर हाउस, मानसिंह रोड, नई दिल्ली - 110011 / 18/11, Jamnagar House, Mansingh Road, New Delhi-110011

Phone: (011) 23383561 Fax: 23382051, 23386743

Website: cgwa-noc.gov.in

पानी बचाये - जीवन बचाये
SAVE WATER - SAVE LIFE



ANNEXURE-R-5

**Copy of revival of online CGWA
application dated: 26/04/2024**

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Reply all | Delete | Junk | ...

FW: Request for Revival of Application Number-21-4/11810/GJ/IND/2024 is approved... For NGT



D P JADEJA <deenvkltps.gsecl@gebmail.com>

Yesterday, 17:20

Tushar C. Barmeda (GoG-GPCB Dept.)

Reply all |

Inbox



Enterprise Vault



***** This mail is from external domain, i.e. not from gujarat.gov.in domain. Ki

Resp Mam,

Kindly find attachment.

From: M K HELAIYA [mailto:seekltps.gsecl@gebmail.com]**Sent:** 07 August 2024 18:28**To:** 'U.R.PATEL'; 'N K GOR'; 'Rishabh Oza'**Cc:** cekltps.gsecl@gebmail.com; envcell@gebmail.com; 'D P JADEJA'**Subject:** FW: Request for Revival of Application Number-21-4/11810/GJ/IND/2024 is approved.

From: no-reply-cgwa@gov.in [mailto:no-reply-cgwa@gov.in]**Sent:** 07 August 2024 16:56**To:** acekltps.gsecl@gebmail.com; seekltps.gsecl@gebmail.com**Cc:** cgwa@nic.in**Subject:** Request for Revival of Application Number-21-4/11810/GJ/IND/2024 is approved.

Madam/Sir ,

It is to inform that Your Request for Revival of Application Number-21-4/11810/GJ/IND/2024, M/S M/S. G.S.E.C. LTD (KLTPS) PANANDHRO is **Approved**.

You may request for Revival through online NOCAP Portal only.
Please note application number for future reference.

This is system generated mail. **Please do not reply.**

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